tions 46

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) (a) No, Sir.

(b) Does not arise.

Increasing distribution charges of Foodgrains under NREP/ RLEGP

1446. SHRI PARVATHANENI UPENDRA: Will the Minister of AGRICULTURE be pleased to state:

- (a) what is the quantity of wheat and rice allotted to Andhra Pradesh under the National Rural Employment Programme/Rural Landless Employment Guarantee Programme for 1986-87;
- (b) whether a representation has been received from the Andhra Pradesh Government for increasing the distribution charges of foodgrains under NREP/RLEGP from the present Rs. 15 to Rs. 25 quintal;
- (c) whether Government have received representation from the Andhra Pradesh and other State Governments for releasing the Budget provisions in one instalment for the schemes under NREP/ RLEGP/IRDP/DPAP/PASMA on the ground that the release of the second instalment is invariably delayed; and
- (d) if so, what are the details thereof?

THE MINISTER OF AGRICULTURE (SHRI BUTA SINGH):
(a) A total quantity of 95,560 MTs has been allocated to Andhra Pradesh under NREP /RLEGP for the first half of the year 1986-87. The quantity to be allocated for the second half of the year will depend upon the utilisation against this quantity. Half of the quantity of foodgrains will be supplied in the form of the rice and the remaining quantity in the form of wheat.

(b) to (d) The Government of Andhra Pradesh had represented during the year 1984-85 that the subsidy provided for transportation and handling charges of the foodgrains under NREP should be enhanced from Rs. 15/-to Rs. 25/-per quintal.

The rate of subsidy for transportation and handling charges has since been revised to Rs. 20/- per quintal and States may book any expenditure over and above this amount to the non-wage component under NREP/RIEGP.

No proposal has been received from Government of Andhra Pradesh or any other State that the funds under the programmes should be released in one instalment.

मैसर्स प्योर डिट्रंबस के प्रबन्धकों को होटल निर्माण के लिए दो गई भूमि

- 1447. श्री हुक्मदेव नाराँगण यादत । क्ष क्या शहरी विकास मंत्री यह बताने की कृपा करोंगे कि :
- (क) नई दिल्ली के विन्डसर प्लेस में मैसर्स प्योर डिज़ंक्स के प्रबन्धकों को होटल के निर्माण के लिये कितनी जमीन दी गई है और वास्तव में कितनी जमीन उनके कब्जे में हैं;
- (स) इमारत की स्वीकृत और वास्तविक उत्त्वाई कितनी हैं; और
- (ग) हाटल में उपयोग के लिये कितने रुपयों के विदेशी सामान का आयात किया गया है ?

शहरी विकास मंत्रालय में राज्य अंद्रीं (श्री बलबीर सिंह): (क) 4.29 एकड़ मार्श्व होटल स्थल नई दिल्ली नगर पालिका को आवंदित किया गया था जिन्होंने बाद में इसे मैसर्स सी.जे. इंटरनेशनल होटल्स लिमिटेंड को लाइसेंस पर दे दिया । नई दिल्ली नगर पालिका ने सूचित किया है कि यह क्षेत्र होटल के दखल में है ।